

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 169**  
**(IB)-415(PB)/2019**

**IN THE MATTER OF:**

Unimax International

..... Petitioners/Applicant

v.

M/s. Soho Infrastructure Ltd.

..... Respondents

**Under Section 9 of Insolvency and Bankruptcy Code, 2016**

**Order delivered on 04.12.2020**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : -

**ORDER**

Renotified to 18.01.2021.

Sd/-

**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

at

Sd/-

**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**